पेट्रोलियम उत्पाबों की एजेंसियों का स्वतम्बता सेनानियों को प्राबंटन

4822. श्री रामावतार शास्त्री : - चपा पेट्रोलियम, रसायन ग्रीर उर्बरक मंती यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने स्वतन्त्रता सेनानियों मोर उनके परिवार के सदस्यों को पेट्रोल, डोजल मोर गैस की एजेंसियां माबंटित करने का निर्णय किया है ;

(ख) यदि हां, तो, ऐसे कितने व्यक्तियों ने इन एजेंसियों के लिए उनके मंत्रालय में ग्रावेदन पत्न दिये हैं:

(ग) उनमें से कितने व्यक्तियों को इन की एजेंसियां दी गई हैं ग्रीर उसका राज्य-बार ब्यीश क्या है ; ग्रीर

(घ) शोष ग्रावेदन-पत्नों का कब तक निपटान किये जाने की संभावना है ?

पेट्रोलियम, रसायन भौर उबंरक मंत्री (भी प्रकाश चन्द्र सेटो) : (क) जी. हां। 1981-82 से सार्वजनिक क्षेत्र की तेल कम्पनियों के सभी प्रकार के कुटकर पेट्रोल पम्प (पेट्रोल/डोजल पम्प) तरल पेट्रोलिएम गैस एजेन्सियों का 10 प्रतिशत उत्कुब्ट समाज कार्यकर्तात्रों भ्रीर/ग्रथवा म्वतंत्रमा सेनानियों को दी जायेगी।

ा रा रा भाषत नहीं उडता।

अक्राधावणी दिल्ली द्वारा अयोजित की गई वर्लायों

4823. अर्थे रामावतार शास्त्री : ज्या सूचना झौर प्रसारण मंत्री यह बताने की छ्या करेंगे कि :

(क) क्या आकाशवाणी के दिल्ली केन्द्र द्वारा विभिन्न समस्या पर कोई वार्ताएं आयोजित की जाती हैं जिनमें राजनैतिक नेता, संसद् सदस्य, साहित्यकार, पत्नकार, विद्वान ब या भ्रम्य विख्यात व्यक्ति मांग लेते है: (ख) यदि हां, तो जनवरी, 1981 से 15 मार्च, 1981 तक झायोजित वार्ताचों का व्यौरा क्या है भोर इस प्रयोजन के लिए झामंत्रित व्यक्तियों के नाम क्या हैं तथा यदि भाग लेने वाले राजनैतिक नेता थे तो उनका सम्बन्ध किन- किन राजनैतिक दलों से था; झौर

(ग) ऐसे व्यक्तियों का चयन करने केलिए क्या मानदण्ड रखेगये हैं?

सूचना और प्रसारण मंत्रालय में उपमंत्री कुमारी कुमुद बेन एम० कोशी) : (क) : जी, हां।

(ख) : माकाशवाणी के दिल्ली केन्द्र ग्रोर समाचार सेवा प्रभाग, ग्राकाशवाणी द्वारा मामंत्रित किए गए वार्ताकारों का ब्यौरा कमझ: परिशिष्ट-1 ग्रोर 2 में देखा जा सकता है सभा पटल पर रखा गया । ग्रन्थालय में रख दिया गया [देखिए संख्या एल टी-2191/81] दल की सम्बद्धता भी जहां लागू होती है दे दी गई है।

(ग) वार्ताकारों/भाग लेने वालों का चगन कार्यक्रम के विषय की आवश्यकता, व्यक्ति की विषय में विशेषज्ञता स्थिति और सम्बद्धता, उसकी उपयुक्तता और उपलब्धता के अनुसार किया जाता है।

Energy consumption in Industries in India is higher than other countries

4824. SHRI CHIRANJI LAL SHARMA : Will the Minister sof ENERGY be pleased to state :

(a) whether it is fact that in many industries in the country, energy consumption per unit of output is distinctly higher than in other countries; and (b) if so, reasons thereof and steps to be taken to reduce the energy consumption in the industries ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN) : (a) Attempts to make a comparative study of the energy consumption per unit of output in specific industries compared to similar industries abroad, have been unfruitful due to deficiencies of data. However, on a broad analysis it is seen that the overall intensity of energy use in the industrial sector in India is higher as compared to most developed countries.

(b) It is the normal international experience that in the initial stages of industrialisation the share of industries which produce or process primary commodities or minerals is high and these industries have a relatively higher energy intensity. There is also scope for improvement in the energy efficiency of various equipments used in industry.

Energy conservation is one of the components of the energy policy being followed by the Government. To this end it is intended to take up research and development activities to improve the energy efficiency of various types of equipments. Specific programmes for promoting conservation and improving energy efficiency in industries are also proposed to be taken up. Certain proposals have also been received from the Associations of Indian Engineering Industries to give suitable financial aid and fiscal incentives to promote conservation measures in industries.

Proposal to Transfer Cinema to 'Concurrent List'

4825. SHRI S. M. KRISHNA : Will the Minister of INFORMATION AND BROADCASTING : be pleased to state.

(a): whether there is any proposal under consideration of Government to transfer 'cinema' from 'State List' to 'Concurrent List';
43 L.S.-6 (b) whether before taking a decision, Government took the views of the State Governments also ; if so, their reaction ; and

(c) the stage at which the proposal stands at present ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMA-TION AND BROADCASTING (KUMARI KUMUD BEN. M. JOSHI): (a) to (c). The Working Group on National Film Policy has recommended that the entire subject of Cinema and Film Industry should be brought within the purview of Central & Policy and Central control. The views of State Governments have been specifically requested in the matter. The matter was also discussed in the Conference of State Information Ministers held on 5th November, 1980. The Conference generally felt that to enable the Union Government to play a meaningful role in helping the growth of good cinema on an all India basis, to regulate, rationalise and streamline of common concern to all areas States it was necessary that the Union should have the necessary Govt. concurrent powers. Governments of West Bengal, Tamil Nadu and Kerala have, however, opposed the proposal. Further appropriate procedural action is being taken.

Barauni Fertilizer Company

4826. SHRI N. E. HORO : SHRI CHINTAMANI JENA :

Will the Minister of PETRO-LEUM, CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether Government have approved the proposal of the Barauni Fertilizer Company to instal a naptha fired gas turbine generator to overcome the current power problems ; and

(b) if so, the details thereof ?